

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **01-02-2021 and 02-02-2021 :**

I

The **Hon'ble Smt. Justice M. S. Jawalkar** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Smt. Justice M. S. Jawalkar** is allowed before the Court presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu.**

By Order

High Court of Bombay at Goa,
Panaji, Goa

Date : 27.01.2021

(Dineśh R. Shetty)
I/c Registrar (Judicial)